

[Shri A. C. George]

Industrial Development Corporation Limited, New Delhi, for the year, 1973-74

(ii) Annual Report of the National Industrial Development Corporation Limited, New Delhi, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon

GUJARAT PANCHAYATS (AMENDMENT) ACT, GUJARAT NOTIFICATIONS UNDER GUJARAT PANCHAYAT ACT AND STATEMENTS

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAHNAWAZ KHAN) I beg to lay on the Table—

(1) A copy of the Gujarat Panchayats (Amendment) Act, 1975 (Hindi and English versions) (President's Act No 1 of 1975) published in Gazette of India, dated the 29th March 1975, under sub-section (3) of section 3 of the Gujarat State Legislature (Delegation of Powers) Act 1974 [Placed in Library See No LT-9702/75]

(2) A copy of the following Gujarat Notifications under sub-section (4) of section 323 of the Gujarat Panchayat Act, 1961 read with clause (c) (iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat —

(i) The Gujarat Panchayat Service (Appointing Authorities) (Amendment) Rules, 1973, published in Notification No KP/202/PRR/8570 (73) /TH in Gujarat Government Gazette, dated the 5th October, 1973 together with an explanatory note

(ii) The Gujarat Panchayat Service (Conduct) (Amendment) Rules, 1973, published in Notification No KP/208/PSR/1071/9295/73-TH in Gujarat Government Gazette, dated the 6th November, 1973 together with an explanatory note

(iii) The Block Extension Educator (Panchayat Service) Recruitment (Examination) Rules, 1974, published in Notification No KP/70/(74)/JPM, 1070 1759/TH in Gujarat Government Gazette dated the 22nd March, 1974 along with corrigendum thereto published in Notification No KP/251/74/JPM/1070/4036/TH in Gujarat Government Gazette, dated the 4th December, 1974 together with an explanatory note

(iv) The Gujarat Gram Panchayats' Secretaries (Recruitment Training and Conditions of Service) (Amendment) Rules 1974 published in Notification No KP/74/108/TCM 3073/CH in Gujarat Government Gazette dated the 6th May 1974 along with 'Erratum' thereto published in Notification No KP/74/228 TCM-3073 /CH in Gujarat Government Gazette dated the 23rd November 1974 together with an explanatory note

(3) Four Statements (Hindi and English versions) showing reasons for delay in laying the above Notifications

(4) Four statements (Hindi and English versions) explaining the reasons for not laying the Hindi version of the Notifications mentioned in (2) above [Placed in Library See No LT-9703/75]